

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3347
ANSWERED ON 21/03/2023

DUES OF MGNREGS WORKERS

3347. SHRI KODIKUNNIL SURESH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of dues of payment to workers who are not eligible for payment under Aadhaar Based Payment Systems for receiving payment for work under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof, State-wise;
- (c) whether the Government is yet to clear and disburse due payment under MGNREGS for States; and
- (d) if so, the details thereof along with details of the States that are yet to process their accounts of wages due and submit the same to the Government, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a)&(b): The Ministry has decided that till 31st March, 2023, the wage payment of the beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) may be made either using Aadhaar Based Payment Systems (ABPS) or NACH (National Automated Clearing House) depending upon the status on ABPS of a beneficiary. Thus, there may be two options to be used for making wage payment as under:-

Option 1- ABPS: if a beneficiary is ABPS enabled, the payment will be made through ABPS only.

Option 2- NACH: In case due to some technical reasons etc, the beneficiary is not enabled for ABPS, the Programme Officer can choose NACH as the mode for making wage payment.

(c)&(d): Mahatma Gandhi NREGS is a demand driven Scheme. Fund release to the States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for the work on ground.
